

Ministry of Development of North Eastern Region formulated the Guidelines for Central Sector North East Special Infrastructure Development Scheme (NESIDS) restructuring existing Non-Lapsable Central Pool of Resources (NLCPR) Scheme after due consultation with concerned stakeholders of the State Governments of North Eastern Region and line Ministries of Government of India. The key suggestions made during the consultations for the formulations of NESIDS and accepted by the Government of India are as under:—

- (i) Projects of physical infrastructure sector like water supply, power, connectivity, promoting tourism and infrastructure in social sectors for education and health are to be taken up under the scheme.
- (ii) Funds are to be routed to the Implementing Agency through the treasuries of the State Government;
- (iii) State treasuries are to be linked with PFMS Portal of the Ministry for smooth flow of funds.

#### **Asia Pacific corridor**

2246. SHRI SAMBHAJI CHHATRAPATI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Government is making efforts to reach an understanding among the stakeholder countries, including Japan, for establishing Asia-Pacific Corridor;
- (b) if so, the details thereof;
- (c) whether this Corridor is primarily aimed to focus on trade relations or other aspects of mutual interests would also be covered under this initiative; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (d) In the Joint Statement issued during the visit of the Prime Minister of Japan to India in September, 2017, the two Prime Ministers welcomed the efforts to explore the development of industrial corridors and industrial network for the growth of Asia and Africa, which will benefit various stakeholders in the Indo-Pacific region including Africa.

#### **Bilateral agreements for repatriation of prisoners**

2247. SHRI TIRUCHI SIVA:

SHRIMATI VANDANA CHAVAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of Indian nationals lodged in foreign prisons – domicile-wise, sex-wise, offence-wise and category-wise, convicts and under-trials;

(b) the total number of applications for repatriation received and total number of Indian nationals repatriated from foreign prisons since the enactment of the Repatriation of Prisoners Act in 2003;

(c) the number of countries with which India has bilateral agreements in regard to repatriation of prisoners; and

(d) the inter-ministerial process of interaction between different Ministries and Departments (in the Government of India, *e.g.* MEA and MHA) and what is the average time taken to process such repatriation requests?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI M. J. AKBAR): (a) and (b) As per the information available with the Ministry, the number of Indian prisoners in foreign jails is 7850 as of 07.03.2018. Detailed domicile-wise, sex-wise, offence-wise and country-wise list is given in the Statement (*See* below). Due to strong privacy laws prevailing in many countries, the local authorities do not share information on prisoners unless the person concerned consents to the disclosure of such information. Even countries, which share information, do not generally provide the detailed information about the persons who have been imprisoned.

(c) and (d) After the enactment of the Repatriation of Prisoners Act in 2003, 170 applications for repatriation have been received and 63 Indian prisoners have been repatriated from foreign prisons for serving the remaining part of their sentences near to their families so as to help them in the process of their social rehabilitation.

So far, India has signed bilateral agreements with 30 countries. Besides this, India has acceded to the Inter American Convention, by virtue of which, India can receive and send requests to the member countries as well as those countries who have signed/ratified the Inter American Convention.

In the process of repatriation, mainly two Ministries of the Government of India are involved *i.e.* Ministry of External Affairs (Consular, Passport and Visa Division) through its Missions and Posts abroad and the Ministry of Home Affairs (Centre-State Division).

The processing of cases of transfer of prisoners involves steps like nationality verification, security clearance, views of Narcotic Control Bureau (if drug trafficking is involved), identification of prison by the State/Union Territory Government, completion of documents process by the India/foreign Mission concerned and consent of the transferring/receiving Governments. Time taken to process an application for transfer depends on the completion of necessary formalities and documents by the concerned agencies and State/Union Territory Governments.

*Statement*

*Number of Indian prisoners in foreign jails*

Sl. No.	Name of Country	Number of Prisoners	Details of Indian nationals lodged in foreign prisons (As per information received from our Missions/Posts abroad)			Number of Indian prisoners who have been released from the foreign jails
			Domicile-wise	Sex-wise	Offence-wise	
1	2	3	4	5	6	
1.	Armenia	1	Details not provided	1 - Male	Details not provided	Detail
2.	Austria	5	5 - Punjab	5 - Male	Murder	Detail
3.	Australia	70	Details not provided	70 - Male	Sexual assault, murder, unlawful wounding, attempt to murder, road accident offence	
4.	Azerbaijan	5	2 - Gujarat 2 - Punjab 1 - Others	5 - Male	Illegally crossing the boarder	
5.	Bahrain	77	Details not provided	74 - Male 3 - Female	Theft, accepting bribes, financial fraud, consumption of alcoholic drinks	Detail
6.	Belarus	8	7 - Punjab 1 - Tamil Nadu	7 - Male 1 - Female	Illegally crossing the boarder	
7.	Bangladesh	19	11 - West Bengal 2 - Tripura 2 - Manipur 2 - Meghalaya 1 - Assam 1 - Delhi	17 - Male 2 - Female	Narcotic act, arms act, murder case, explosive act and control of entry	Detail

1	2	3	4	5	6	
8.	Belgium	19	Details not provided	Details not provided	Details not provided	Detail
9.	Bhutan	50	36 - West Bengal 12 - Assam 1 - Tamil Nadu 1 - Bihar	49 - Male 1 - Female	Drugs, burglary, robbery, counterfeiting and auto stripping	
10.	Brunei	1	Details not provided	Details not provided	Details not provided	
11.	Cambodia	6	1 - Jammu and Kashmir 1 - Punjab 1 - Kerala 2 - Gujarat 1 - Tamil Nadu	6 - Male	Drug trafficking	Detail
12.	Canada	70	23 - Male 2 - Female 45 - Others	Details not provided	First degree Murder, Second degree murder, Assault with weapon, Man Slaughter, Traffic in schedule I/ II substance, sexual interference and laundering precedes of crime	Detail
13.	China	32	6 - Punjab 4 - Manipur 2 - Uttar Pradesh 7 - West Bengal 1 - Kerala	28 - Male 4 - Female	Drugs smuggling, intentional injury causing death, smuggling import and export of goods, illegal cross border, embezzlement, rape, fake documentation and theft	Detail

			1 - Karnataka 4 - Delhi 2 - Maharashtra 1 - Gujarat 4 - Others			
14.	Colombia	5	1 - Assam 3 - Punjab 1 - Gujarat	5 - Male	Possession of fake documents and drug trafficking	Detail
15.	Cote D' Ivoire	2	Details not provided	2 - Male	Submission of fake documents to the bank for loan to their company	Detail
16.	Cuba	1	Details not provided	1 - Male	Corruption of minors and drug trafficking	Detail
17.	Cyprus	6	Details not provided	5 - Male 1 - Female	Premeditated murder, circulation of false document and illegal employment	Detail
18.	Denmark	6	Details not provided	5 - Male 1- Female	Murder and Illegal stay	
19.	Egypt	3	1 - Gujarat 2 - Andhra Pradesh	3 - Male	Drug Trafficking	Detail
20.	Ethiopia	5	2 - Rajasthan 2 - Tamil Nadu 1 - Kerala	5 - Female	Details not provided	Detail
21.	Djibouti	1	Details not provided	Details not provided	Details not provided	Detail
22.	Fiji	1	1 - Female	1 - Punjab	Drug related offence	
23.	Finland	1	Details not provided	Details not provided	Details not provided	Detail

1	2	3	4	5	6	
24.	France	36	Details not provided	Details not provided	Details not provided	Detail.
25.	Georgia	9	Details not provided	9 - Male	Details not provided	Detail.
26.	Germany	51	Details not provided	Details not provided	Details not provided	Detail.
27.	Ghana	3	Details not provided	Details not provided	Details not provided	Detail.
28.	Greece	17	Details not provided	Details not provided	Details not provided	Detail.
29.	Guatemala	3	Details not provided	3 - Male	Details not provided	Detail.
30.	Indonesia	26	3 - Manipur 8 - Tamil Nadu 3 - Maharashtra 1 - Uttar Pradesh 1 - Karnataka 2 - Delhi 3 - Haryana 2 - Punjab 1 - Goa 2 - Others	24 - Male 2 - Female	Immigration violation, misuse of stay permit, drug trafficking and fake documents	Detail.
31.	Iran	17	4 - Gujarat 1 - J&K 1 - Bihar 1 - Jharkhand 1 - Uttar Pradesh 9 - Others	17 - Male	Diesel smuggling, illegal entry into Iranian waters	Detail.

32.	Iraq	11	8 - Telangana, Bihar and Chhattisgarh 3 - Kolkata	11 - Male	Forged travel documents	
33.	Ireland	3	Details not provided	Details not provided	Details not provided	Detail.
34.	Israel	7	5 - Kerala 1 - Maharashtra 1 - Karnataka	Details not provided	Details not provided	Detail.
35.	Italy	79	78 - Male 1 - Female	Details not provided	Details not provided	Detail.
36.	Japan	7	2 - Kerala 1 - Punjab 1 - Uttarakhand 1 - Uttar Pradesh 1 - Maharashtra 1 - Others	Details not provided	Drug control violation, Murder, Violation of the gun sword law and extortion	Detail.
37.	Jordan	16	Details not provided	Details not provided	Theft and Murder	Detail.
38.	Korea (Republic of)	2	1 - West Bengal 1 - Kerala	2 - Male	Violation of drug law 2 and unfair competition prevention and trade secret protection act of ROK	
39.	Kuwait	506	Details not provided	490 - Male 16 - Female	Murder and drug charges	Detail.
40.	Kyrgyzstan	1	1 - J&K	1 - Male	Details not provided	
41.	Lao PDR	2	2 - Kerala	2 - Male	Monetary cheating	Detail.

1	2	3	4	5	6	
42.	Libya	3	Details not provided	Details not provided	Fake currency case	Detail
43.	Malaysia	341	Details not provided	321 - Male 20 - Female	Visa violation, drug related, human trafficking	Detail
44.	Maldives	14	8 - Kerala 6 - Tamil Nadu	14 - Male	Details not provided	
45.	Mauritius	6	3 - Maharashtra 1 - Andhra Pradesh 1 - Punjab 1 - Others	6 - Male	Drug Trafficking	
46.	Mexico	2	Details not provided	Details not provided	Murder and human trafficking	Detail
47.	Mozambique	2	2 - Kerala	2 - Male	Convicted for kidnapping	NA
48.	Myanmar	40	Details not provided	Details not provided	Myanmar Immigration Act offence	Detail
49.	Nepal	859	NA	NA	NA	NA
50.	Netherlands	1	1 - Haryana	Murder	Details not provided	Detail
51.	New Zealand	14	Details not provided	Details not provided	Details not provided	Detail
52.	Oman	60	Details not provided	Details not provided	Murder, theft, bribery, drug dealing and alcohol trading	Detail
53.	Pakistan	311	156 - Gujarat 12 - Daman and Diu 21 - Uttar Pradesh 4 - Bihar 2 - Andhra Pradesh	306 - Male 5 - Female	Details not provided	



			3 - Maharashtra 2 - Punjab 7 - J&K 2 - Rajasthan 4 - Madhya Pradesh 4 - Delhi 7 - West Bengal 1 - Odisha 93 - Others			
54.	Panama	3	Details not provided	3 - Male	Drug trafficking, Money laundering, Human trafficking, Offence of organized crime	Detail
55.	Peru	1	Details not provided	Details not provided	Details not provided	Detail
56.	Philippines	17	Details not provided	17 - Male	Kidnapping for ransom, anti trafficking, drug related offence, attempted murder, acquisition of explosive fire arms, robbery	Detail
57.	Portugal	6	Details not provided	6 - Male	Details not provided	Detail
58.	Qatar	196	Details not provided	192 - Male 4 - Female	Drug cases, cheque bounce, murder case, sex related crimes, theft cases, forgery and fraud, driving traffic violations	Detail
59.	Russian Federation	11	Details not provided	11 - Male	Fraud, murder, sexual offence	Nil
60.	Saudi Arabia	2181	Details not provided	2140 - Male 41 - Female	Details not provided	201

1	2	3	4	5	6	
61.	Senegal	1	Details not provided	Details not provided	Details not provided	Detail
62.	Singapore	115	Details not provided	111 - Male 4 - Female	Causing death, sexual offences, commercial crimes, customs offence, drug related offence, immigration offences	Detail
63.	Slovak Republic	1	1 - Punjab	1 - Male	Human trafficking	Detail
64.	South Africa	5	1 - Kerala 4 - Gujarat	5 - Male	Details not provided	Nil
65.	Spain	36	Details not provided	36 - Male	Details not provided	Detail
66.	Sri Lanka	30	1 - Tamil Nadu 1 - Maharashtra 27 - Others	2 - Male 28 - NA	Drug smuggling charges, Sex offense and Visa violation charges	NA
67.	Sudan	1	1 - Kerala	1 - Male	Details not provided	Detail
68.	Tanzania	1	1 - Tamil Nadu	1 - Male	Murder charge	Nil
69.	Thailand	47	2 - Andhra Pradesh 45 - Others	44 - Male 3 - Female	Stealing	Detail
70.	Trinidad and Tobago	1	1 - Kerala	1 - Male	Travelling on forged documents	Detail
71.	Turkey	3	1 - Tamil Nadu 2 - Punjab	3 - Male	Terrorism charges, Kidnapping and forgery	Nil
72.	Uganda	1	1 - Maharashtra	1 - Male	Embezzlement of corporate funds	Detail

73.	United Arab Emirates	1628	Details not provided	322 - Male 6 - Female 1300 - NA	Details not provided	21
74.	United Kingdom	376	Details not provided	Details not provided	Details not provided	Detail
75.	Ukraine	1	Details not provided	Details not provided	Details not provided	Detail
76.	United States of America	343	Details not provided	Details not provided	Criminal records, fraud case,	Detail
77.	Uzbekistan	1	Details not provided	1 - Male	Financial fraud	Detail
78.	Vietnam	1	1 - Haryana	1 - Male	Financial fraud	Detail
TOTAL		7850				360